

Declaration of Assets and Liabilities

Year 2025-26

I **Manish Kumar Pankaj**, son of **Madan Kumar Mahto**, aged **33** years, belonging to

Administrative Cadre, Bihar Legislative Assembly Secretariat and presently working as

Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Somya Kumari (Wife)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	12,000/-	18000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	RS 24,000/- IN SAVING	RS 15,000/- IN SAVING	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- Annual premium- 56,700/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TATA ALTROZ (XE) 1.2 (P) YEAR 2020	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Diamond- 0.3 ct Gold- 80gms Silver-250gms Value- 10,50,000/- (Approx.)	Diamond-0.6 ct Gold- 120gms Silver-1150gms Value-16,00,000/- (Approx.)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Manish Kumar Pankaj

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Somya Kumari (Wife)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount(Rs.) outstanding as on 13.02.2026
(a)	(i) Loans from Banks	(i) SBI VIDHAN MANDAL (PERSONAL LOAN-15,50,000/-) (ii)HDFC Bank (PERSONAL LOAN-2,00,000/-)	(i)14,76,556/- (ii)80,724/-
	(ii) Loans from financial institutions	(i) CREDIT CARD HDFC BANK (ii) CREDIT CARD ICICI BANK (iii) CREDIT CARD AXIS BANK	(i)36,804/- (ii)85,859/- (iii)41,965/-
			TOTAL- 17,21,908/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

Handwritten signature

	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled ITR Mention for F.Y. 2024-25 RS. 12,900/- PAN-BXAPP8371F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

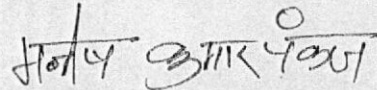
Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature



Name of Employee: **Manish Kumar Pankaj**

Place: **Patna.**

Designation: **Assistant Section Officer**

Date: **13.02.2026**

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

